

**Central Administrative Tribunal Lucknow Bench Lucknow**

**CCP No. 13/2009 in O.A. 118/2008,**

**This, the 5th day of August, 2009**

**Hon'ble Ms. Sadhna Srivastava, Member (Judicial)  
Hon'ble Dr. A. K. Mishra, Member (Administrative)**

**Kishori Lal son of late Sukh Ram R/o Village Halamaie Post-Chhitapalgarh, Tehsil Raniganj, District-Pratapgarh..**

**Applicant**

**By Advocate: None**

**VERSUS**

**Sri Satyendra Kumar, the Divisional Railway Manager, Eastern Railway, Kolkata-700014..**

**Respondents.**

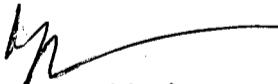
**By Advocate: Sri B.B. Tripathi for Sri N.K.Agrawal**

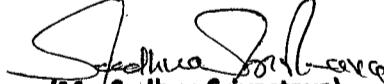
**ORDER (ORAL)**

**By Hon'ble Ms. Sadhna Srivastava, Member (J)**

This contempt petition has been filed alleging non compliance of order dated 8.4.2008 passed in O.A. No. 118/2008 whereby this Tribunal had directed the respondents to decide the representation of the applicant by reasoned and speaking order. Show cause reply has been filed by the respondents stating therein that in compliance of order dated 8.4.2008, representation of the applicant has been decided by the competent authority vide order dated 22.5.2009. Copy of the speaking order is on record as CR-1.

2. After going through the show cause reply, we are of the opinion that the order passed by this Tribunal has already been complied with by the respondent. No case for contempt is made out. Resultantly, CCP is dismissed. Notice issued stands discharged.

  
**(Dr. A.K. Mishra)**  
**Member (A)**  
**HLS/-**

  
**(Ms. Sadhna Srivastava)**  
**Member (J)**